



2026:AHC:29195

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 16011 of 2024

Kanwar Pal Bharti And Another

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Siddharth Khare, Sr. Advocate
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

Shri Himanshu Singh, learned counsel for the writ petitioners seeks withdrawal of the writ petition seeking to questioning of the order dated 10.08.2024 issued by the Engineer in chief (Development) & Head of the - Department, Lok Nirman Vibhag, Lucknow.

Learned Standing Counsel has no objection.

With the aforesaid observation, the writ petition is **dismissed** as withdrawn.

February 10, 2026
Ashu

(Vikas Budhwar,J.)